

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 649 OF 2023

IN THE MATTER OF:

Shri Krishna Kashyap

....PETITIONER

VERSUS

State of Uttar Pradesh & Ors.

....RESPONDENT

AMENDED MEMO OF PARTIES (As per order dated 23.02.2024)

Shri Krishna Kashyap

....PETITIONER

VERSUS

1. Uttar Pradesh Pollution Control Board

Through its Member Secretary,

Building No. TC-12V Vibhuti Khand, Gomti Nagar Lucknow-226010

Email: feedback@uppcb.com

(RESPONDENT NO.1)

2. District Magistrate, Gautam Budh Nagar

Collectorate Office, Near LG Office, Surajpur,

Greater Noida (Uttar Pradesh) – 201306

Email: dmgbn@nic.in

(RESPONDENT NO.2)

3. Chief Executive Officer ,

Greater Noida Authority, Gautam Budh Nagar,

Plot No. 01, Knowledge Park-04, Greater Noida,

Gautam Budh Nagar, Uttar Pradesh-201308

Contact:- 0120-2336004

Email: ceo@gnida.in/ aceomr@gnida.in

(RESPONDENT NO.3)